BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2020

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section : Section 43-47,49 r.w 60(5) of IBC

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Learned Lawyer, Ms. Vidhi Thakkar appeared on behalf of the Learned Lawyer, Mr. Arjun Sheth for the RP and submitted that she has already filed reply.

Due to connectivity problem, the matter is adjourned.

List the matter on 13.08.2020.

MANORAMA KUMARI
(MEMBER JUDICIAL)

Dated this the 14th day of July, 2020